

COURT NO. 30
THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (PANCHAYAT RAJ)</u>				
1	WP/20264/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	VELMULA BHARATH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	JAGTIAL
2	WP/20278/2024 IA 1/2024(Direction Petition)	RAJAGOPALLAVAN TAYI	GP FOR PANCHAYAT RAJ RURAL DEV	YADADRI BHUVANAGIRI
3	WP/20283/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition)	SREESAILAM DARA	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R3) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	HANUMAKONDA
4	WP/20309/2024 IA 1/2024(Direction Petition)	L N BHADRIRAJU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) GP FOR HOME (R6)	SANGAREDDY
5	WP/20359/2024 IA 1/2024(Direction Petition)	RAVI CHANDRA BEJJARAM	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3)	KUMURAM BHEEM ASIFABAD
<u>ADMISSION (REVENUE-LA)</u>				
6	WP/20230/2024 IA 1/2024(Direction Petition)	V. RAJESHWAR RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM
7	WP/20259/2024 IA 1/2024(Direction Petition)	S R DESHMUKH	GP FOR REVENUE GP FOR ROADS BUILDINGS (R4)	SANGAREDDY
8	WP/20308/2024 IA 1/2024(Direction Petition)	E HARI BABU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	KHAMMAM
9	WP/20353/2024 IA 1/2024(Direction Petition)	E ANISHA REDDY	GP FOR LAND ACQUISITION	MEDCHAL- MALKAJGIRI
10	WP/20356/2024 IA 1/2024(Direction Petition)	ASHOK REDDY KANATHALA	GP FOR REVENUE GP FOR LAND ACQUISITION (R4) GP FOR IRRI AND COMM AREA DEV (R2)	KHAMMAM

COURT NO. 30
THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 30th day of July 2024(AFTER MOTION LIST)

(ADJOURNED MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (CIVIL SUPPLIES)</u>				
11	WP/18522/2024 IA 1/2024(Direction Petition)	V SUDHAKAR REDDY	GP FOR CIVIL SUPPLIES GP FOR HOME (R4)	SANGAREDDY
<u>ADMISSION (PANCHAYAT RAJ)</u>				
12	WP/19592/2024 IA 1/2024(Direction Petition)	G RAJESHWAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	SIDDIPET
<u>ADMISSION (REVENUE-LA)</u>				
13	WP/18734/2024 IA 1/2024(Direction Petition)	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	THE ADVOCATE GENERAL L PRABHAKAR REDDY SC FOR TSIIC (R8)	SANGAREDDY

COURT NO. 30
THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 30th day of July 2024(AFTER ADJOURNED MOTION LIST)

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR BEING MENTIONED</u>				
14	WP/15506/2023 IA 1/2023(Direction Petition) IA 2/2023(Amendment Petition) IA 4/2023(Implead Petition) IA 5/2023(Amendment Petition)	P ANUSHA	GP FOR LAND ACQUISITION CHANDRAIAH SUNKARA	JAYASHANKAR BHUPALPALLY
<u>FOR APPEARANCE</u>				
15	WP/17809/2009 IA 1/2009(WPMP 23348/2009)(Direction Petition)	PALLE SRIHARINATH	GP FOR LAND ACQUISITION	MEDAK
16	WP/24704/2009 IA 1/2009(WPMP 32129/2009)(Direction Petition)	J VENKATESWARA REDDY	GP FOR LAND ACQUISITION	WARANGAL
17	WP/31806/2014 IA 1/2014(WPMP 39761/2014)(Direction Petition)	AJGAL RAVI BABU	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4)	KARIMNAGAR
18	WP/36365/2015 IA 1/2015(WPMP 46835/2015)(Direction Petition)	N RAGHUVVEER	GP FOR REVENUE S CHALAPATHI RAO (SC FOR PJTSAU) (R6) B THIMOTHI(SC FOR A P AGRO I D C LTD) (R4) S CHALAPATHI RAO (SC FOR PJTSAU) (R5)	MEDAK
19	WP/10260/2021 IA 2/2021(Vacate Stay Petition)	N SRUSHMAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R6) G NARENDER REDDY(SC FORTG ZPP MPP GPPS)	NIZAMABAD
<u>FOR WITHDRAWAL</u>				
20	WP/12437/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition)	C RAJA SEKHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R5) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R4)	MAHABUBNAGAR
<u>FOR DISMISSAL</u>				
21	WP/8483/2024 IA 1/2024(Direction Petition)	BANDARU VENKATA RAMANA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4)	YADADRI BHUVANAGIRI
<u>FOR ORDERS</u>				
22	WP/21289/2021 IA 1/2021(Direction Petition)	P RAMA SHARANA SHARMA	MADISHETTY RAMU RUBAINA S KHATOON (R6)	NALGONDA
23	WP/44589/2022 IA 1/2022(Direction Petition)	PUSA MALLESH	GP FOR REVENUE THE ADVOCATE GENERAL (R2) L PRABHAKAR REDDY SC FOR TSIIIC (R4)	RANGA REDDY
24	WP/46113/2022 IA 1/2022(Direction Petition) IA 1/2023(Vacate Stay Petition) IA 2/2023(Vacate Stay Petition)	ABHINAV KRISHNA UPPALURI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) PADMA RAO G S LAKKARAJU (R7) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS)	SURYAPET

25	WP/10411/2023 IA 1/2023(Direction Petition)	SRINIVAS BOBBILI	GP FOR MCPL ADMN URBAN DEV D MADHAVI (SC FOR HMDA) (R4)	MEDCHAL- MALKAJGIRI
26	WP/22567/2022 IA 1/2022(Stay Petition) IA 1/2024(Suspension Petition) WP/18215/2021 WP/29823/2021	KOYA PRABHAKAR REDDY	GP FOR LAND ACQUISITION GP FOR IRRRI AND COMM AREA DEV (R2) ADDL ADVOCATE GENERAL (R3) LETTERS	NALGONDA
27	WP/18215/2021 IA 1/2021(Stay Petition)	B RACHNA	GP FOR REVENUE GP FOR IRRRI AND COMM AREA DEV (R2) ADDL ADVOCATE GENERAL (R3)	NALGONDA
28	WP/29823/2021 IA 1/2021(Stay Petition) IA 1/2022(Vacate Stay Petition)	B RACHNA	ADDL ADVOCATE GENERAL	NALGONDA

ADMISSION

29	CC/1758/2023 IA 1/2023(Direction Petition) IA 2/2023(For Being Mentioned) WP/20666/2022 WP/22109/2023	N SREEDHAR REDDY	R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3)	NAGARKURNOOL
30	WP/20666/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition) IA 1/2023(Direction Petition)	C BUCHI REDDY N SREEDHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3) C KALYAN RAO (SC FOR ZPP AND MPP AND GPS)	MAHABUBNAGAR
31	WP/22109/2023 IA 1/2023(Direction Petition)	B MAHENDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R4)	NAGARKURNOOL
32	WP/37620/2018 IA 1/2018(Direction Petition) IA 1/2023(Vacate Stay Petition) CC/729/2020	D L PANDU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) GP FOR HOME (R5) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R6) LETTER	MAHABUBNAGAR
33	CC/729/2020	D L PANDU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R4) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5)	MAHABUBNAGAR

ADMISSION (CIVIL SUPPLIES)

34	WP/6126/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	V MANJULA	GP FOR CIVIL SUPPLIES	RANGA REDDY
35	WP/34312/2023 IA 1/2023(Direction Petition) IA 1/2024(Direction Petition)	K DURGA PRASAD	GP FOR CIVIL SUPPLIES DANTU SRINIVAS (R5) T P ACHARYA (R2)	NIZAMABAD
36	WP/3042/2024 IA 1/2024(Stay Petition)	JELLA SRIKANTH	GP FOR CIVIL SUPPLIES T P ACHARYA (R3) T P ACHARYA (R4) T P ACHARYA (R2)	WARANGAL
37	WP/5842/2024 IA 1/2024(Direction Petition)	M VIJAYA KUMAR GOUD	GP FOR EDUCATION T P ACHARYA (R4) GP FOR REVENUE (R6) GP FOR CIVIL SUPPLIES (R2)	NIZAMABAD
38	WP/7776/2024	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES	MAHABUBABAD
39	WP/8581/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay	K DURGA PRASAD	GP FOR CIVIL SUPPLIES PRADEEP T (R5)	NIZAMABAD

	Petition)			
40	WP/8725/2024 IA 1/2024(Direction Petition)	K HEMALATHA	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) GP FOR HOME (R4)	KHAMMAM
41	WP/19723/2024 IA 1/2024(Suspension Petition)	K VENUMADHAV	GP FOR CIVIL SUPPLIES	PEDDAPALLI
ADMISSION (PANCHAYAT RAJ)				
42	WP/11964/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition)	SURYA BALU MAHENDRA	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2)	KHAMMAM
43	WP/36168/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 1/2024(Implead Petition)	M V SUBBA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV M RAM GOPAL RAO(STANDING COUNSEL FOR ZPPS AND MPPS AND GPSS) (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) PRAVEEN KUMAR CHALLA D AMARENDER REDDY (R5)	MAHABUBNAGAR
44	WP/2018/2023 IA 1/2023(Direction Petition)	K DURGA PRASAD	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR REVENUE (R3) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4)	RANGA REDDY
45	WP/6350/2023 IA 1/2023(Direction Petition)	KRISHNA REDDY PUTTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	JOGULAMBA GADWAL
46	WP/28473/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition) WP/20277/2023	NAYAKAWADI RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R5) PAIDI DHANA LAKSHMI SRAVAN REDDY (R6) PAIDI DHANA LAKSHMI SRAVAN REDDY	SANGAREDDY
47	WP/20277/2023 IA 1/2023(Direction Petition)	PAIDI DHANA LAKSHMI SRAVAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R5) NAYAKAWADI RAMESH (R6)	KAMAREDDY
48	WP/29137/2023 IA 1/2023(Suspension Petition) IA 3/2023(Vacate Stay Petition)	M.V. PRATAP KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV D MADHAVI (SC FOR HMDA) (R4) GP FOR REVENUE (R2) PRAVEEN KUMAR CHALLA (R5) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R3) JOSHI AND CHILLARA LEGAL ASSOCIATES LLP (R6) PRAVEEN KUMAR CHALLA	MEDCHAL- MALKAJGIRI
49	WP/29969/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Implead Petition) IA 4/2023(Implead Petition)	NAVEEN KUMAR V	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3) M DAMODAR REDDY	KHAMMAM
50	WP/31845/2023 IA 1/2023(Direction Petition) IA 1/2024(Implead Petition)	Y VIJAYA BHASKER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R5) R RAJESH NEHTA (R1)	SANGAREDDY
51	WP/34834/2023 IA 1/2023(Direction Petition)	S M SAIFULLAH	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) S SURENDER REDDY (R5) GP FOR HOME (R3) S SURENDER REDDY (R6) S SURENDER REDDY (R7)	MEDCHAL- MALKAJGIRI
52	WP/2002/2024 IA 1/2024(Suspension Petition)	M VENKAT RAM REDDY	GP FOR PANCHAYAT RAJ RURAL DEV S DINESH (R8) S DINESH (R11)	SURYAPET

HARI KISHAN KUDIKALA (R13)
S DINESH (R6)
KISHORE RAO PUSKURU (SC FOR TS
ZILLA PARISHADS) (R5)
S DINESH (R10)
S DINESH (R12)

53	WP/2661/2024 IA 1/2024(Direction Petition) WP/2399/2024 WP/2406/2024 WP/2410/2024 WP/2413/2024 WP/2665/2024	GUMMALLA BHASKER REDDY	ADDL ADVOCATE GENERAL GP FOR REVENUE (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	NALGONDA
54	WP/2399/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	NARESH REDDY CHINNOLLA	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) GP FOR PANCHAYAT RAJ RURAL DEV (R2) P SUDHEER RAO (R6)	NIRMAL
55	WP/2406/2024 IA 1/2024(Direction Petition)	GUMMALLA BHASKER REDDY	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) GP FOR PANCHAYAT RAJ RURAL DEV (R2) GP FOR PANCHAYAT RAJ RURAL DEV (R3)	JANGAON
56	WP/2410/2024 IA 1/2024(Direction Petition)	GUMMALLA BHASKER REDDY	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R4) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	KARIMNAGAR
57	WP/2413/2024 IA 1/2024(Direction Petition)	GUMMALLA BHASKER REDDY	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R4) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	KARIMNAGAR
58	WP/2665/2024 IA 1/2024(Direction Petition)	GUMMALLA BHASKER REDDY	ADDL ADVOCATE GENERAL GP FOR REVENUE (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	NALGONDA
59	WP/4943/2024 IA 1/2024(Suspension Petition)	THIMMARAJU RAMCHANDRA RAO	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R3) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4)	PEDDAPALLI
60	WP/6311/2024 IA 1/2024(Direction Petition)	Dr CHALLA SRINIVASA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV CHUNAP ANVESH KIRAN (R6) CHUNAP ANVESH KIRAN (R8) CHUNAP ANVESH KIRAN (R7)	NIRMAL
61	WP/10721/2024 IA 1/2024(Stay Petition)	P V KRISHNAMACHARY	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	JANGAON
62	WP/10722/2024 IA 1/2024(Direction Petition)	K SWETHA	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R6)	YADADRI BHUVANAGIRI
63	WP/10823/2024 IA 1/2024(Suspension Petition) WP/1985/2024	MEGHANA ADDLA SUNEEL	GP FOR PANCHAYAT RAJ RURAL DEV T SURYA SATISH (R6) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	RAJANNA SIRCILLA
64	WP/1985/2024 IA 1/2024(Direction Petition)	T SURYA SATISH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) MEGHANA ADDLA SUNEEL (R6)	RAJANNA SIRCILLA

65	WP/11797/2024 IA 1/2024(Direction Petition)	NARENDAR JALLI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R7) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R6) GP FOR REVENUE (R5)	MEDCHAL- MALKAJGIRI
66	WP/13870/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition) IA 3/2024(Vacate Stay Petition)	SRINIVASA MURTHY CHEEDELLA	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) MALLAREDDYGARI HARTHIKA	RANGA REDDY
67	WP/16774/2024 IA 1/2024(Direction Petition)	RAVI CHANDRA BEJJARAM	GP FOR PANCHAYAT RAJ RURAL DEV	MEDCHAL- MALKAJGIRI
68	WP/16777/2024 IA 1/2024(Direction Petition)	G RAJESHWAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV	VIKARABAD
69	WP/16838/2024 IA 1/2024(Direction Petition)	G SANGEETHA	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
70	WP/17866/2024 IA 1/2024(Direction Petition)	MUMMANENI SRINIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV P V RAMANA (R5)	BHADRADRI KOTHAGUDEM
71	WP/19625/2024 IA 1/2024(Stay Petition)	K DURGA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV	MEDCHAL- MALKAJGIRI
ADMISSION (REVENUE-LA)				
72	WP/1092/2019 IA 1/2019(Direction Petition) IA 1/2023(Direction Petition)	G CHANDAN RAAJ	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R2) THE ADVOCATE GENERAL (R3)	KARIMNAGAR
73	WP/1174/2021 IA 1/2021(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R7) GP FOR IRRI AND COMM AREA DEV (R3) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	KHAMMAM
74	WP/21612/2021 IA 1/2021(Direction Petition) IA 1/2022(Vacate Stay Petition)	GUMMALLA BHASKER REDDY	GP FOR ENERGY GP FOR REVENUE (R2) ADDL ADVOCATE GENERAL (R4) ADDL ADVOCATE GENERAL P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R8)	KARIMNAGAR
75	WP/35771/2022 IA 1/2022(Direction Petition)	SANJEEVA REDDY GARLAPATI	GP FOR REVENUE letters	MAHABUBNAGAR
76	WP/41038/2022 IA 1/2022(Direction Petition)	SRAVAN KUMAR PURELLA	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R6) LETTERS	SIDDIPET
77	WP/46572/2022 IA 1/2022(Direction Petition)	SURENDRA DESAI	GP FOR REVENUE GP FOR LAND ACQUISITION (R5)	KARIMNAGAR
78	WP/2228/2023 IA 1/2023(Suspension Petition) WP/17354/2021	JANARDHAN GOUD SUNKARI	GP FOR REVENUE ADDL ADVOCATE GENERAL (R4) GP FOR IRRI AND COMM AREA DEV (R2)	NALGONDA
79	WP/17354/2021 IA 1/2021(Stay Petition) IA 1/2024(Review Petition) IA 2/2024(Stay Petition)	B RACHNA	GP FOR REVENUE ADDL ADVOCATE GENERAL (R4) GP FOR IRRI AND COMM AREA DEV (R3) ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R2)	-
80	WP/4308/2023 IA 1/2023(Direction Petition) IA 2/2023(Stay Petition) IA 1/2024(Direction Petition)	CH VENKAT RAMAN	GP FOR LAND ACQUISITION GP FOR ENDOWMENTS (R2) GP FOR IRRI AND COMM AREA DEV (R4)	YADADRI BHUVANAGIRI
81	WP/24697/2023 IA 1/2023(Direction Petition)	MOHD AKHLAQ MIYA	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	RANGA REDDY
82	WP/25496/2023	D RAGHAVULU	GP FOR LAND ACQUISITION	WARANGAL

	IA 1/2023(Direction Petition)			
83	WP/32567/2023 IA 1/2023(Direction Petition)	K VENUMADHAV	GP FOR LAND ACQUISITION	BHADRADRI KOTHAGUDEM
84	WP/3676/2024 IA 1/2024(Direction Petition)	DILIP KUMAR	KALVALA SANJEEV RAVIKANTI MADHU BABU (R3) PADMA RAO LAKKARAJU (SC FOR NHAI) (R1) PADMA RAO LAKKARAJU (SC FOR NHAI) (R2) GP FOR LAND ACQUISITION (R5)	JOGULAMBA GADWAL
85	WP/4330/2024	P PANKAJ REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR
86	WP/8141/2024 IA 1/2024(Direction Petition)	P LAKSHMA REDDY	GP FOR LAND ACQUISITION SC FOR NHAI (Madishetty Ramu) (R4)	MANCHERIAL
87	WP/8253/2024 IA 1/2024(Direction Petition)	G RAMACHANDRA REDDY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
88	WP/11486/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition) IA 3/2024(Vacate Stay Petition) IA 4/2024(Vacate Stay Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) PADMA RAO G S LAKKARAJU (R8)	RANGA REDDY
89	WP/11503/2024 IA 1/2024(Direction Petition) WP/3390/2024 WP/11631/2024	CH RAVI KUMAR	GP FOR LAND ACQUISITION GP FOR REVENUE (R5)	SANGAREDDY
90	WP/3390/2024 IA 1/2024(Direction Petition)	CH RAVI KUMAR	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R10) ADDL ADVOCATE GENERAL (R2) L PRABHAKAR REDDY SC FOR TSIIC (R4) GP FOR INDUSTRIES COMMERCE (R3) LETTERS	SANGAREDDY
91	WP/11631/2024 IA 1/2024(Direction Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION GP FOR REVENUE (R5)	SANGAREDDY
92	WP/12361/2024 IA 1/2024(Suspension Petition)	CH RAVI KUMAR	GP FOR REVENUE GP FOR LAND ACQUISITION (R2) GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT) (R7)	MEDAK
93	WP/14514/2024 IA 1/2024(Stay Petition)	M VENUGOPAL RAO	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	PEDDAPALLI
94	WP/14518/2024 IA 1/2024(Stay Petition)	M VENUGOPAL RAO	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R5)	PEDDAPALLI
95	WP/14658/2024 IA 1/2024(Direction Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R3)	PEDDAPALLI
96	WP/16686/2024 IA 1/2024(Direction Petition)	LINGAMPELLY RAVINDER	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIIC (R4)	RANGA REDDY
97	WP/16714/2024	RAVIKIRAN SINGH	GP FOR REVENUE	SIDDIPET
98	WP/17235/2024 IA 1/2024(Direction Petition)	SAKINALA SRINIVASULU	THE ADVOCATE GENERAL	MAHABUBNAGAR

99	WP/19274/2024 IA 1/2024(Direction Petition)	AMBEDKAR DUNNA	GP FOR ENERGY	WARANGAL
100	WP/19431/2024 IA 1/2024(Direction Petition)	GADDE ANILKUMAR	GP FOR LAND ACQUISITION GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R5)	HANUMAKONDA
<u>INTERLOCUTORY(PANCHAYAT RAJ)</u>				
101	WP/35700/2022 IA 1/2022(Direction Petition)	J KANAKAIAH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R8) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) V MANJULA (R6) V MANJULA (R7)	YADADRI BHUVANAGIRI
<u>INTERLOCUTORY(REVENUE - L.A)</u>				
102	WP/17233/2018 IA 1/2024(Amendment Petition)	G CHANDAN RAAJ	GP FOR IRRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R2)	KARIMNAGAR
103	WP/45167/2018 IA 1/2018(Direction Petition)	K RAJANNA	GP FOR IRRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) R2 R4 UNSERVED ,	ADILABAD
<u>INTERLOCUTORY(CIVIL SUPPLIES)</u>				
104	WP/39427/2022 IA 1/2022(Direction Petition)	D RAGHAVULU	GP FOR REVENUE (R2) T P ACHARYA (R4) GP FOR CIVIL SUPPLIES (R3) LETTERS	KUMURAM BHEEM ASIFABAD
<u>INTERLOCUTORY (REVIEW PETITIONS)</u>				
105	WP/4261/2021 IA 1/2024(Review Petition) IA 2/2024(Stay Petition)	K DURGA PRASAD	GP FOR MINES AND GEOLOGY ADDL ADVOCATE GENERAL B RAMULU (SC FOR STATE MINERAL DEVPT) (R4) (SRI B RAMULU SC FOR MINERAL DC)	WARANGAL
<u>SPECIALLY MENTIONED</u>				
106	WP/22362/2021 IA 1/2021(Direction Petition)	PUSA MALLESH	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL (R2) L PRABHAKAR REDDY SC FOR TSIIIC (R6) letters	RANGA REDDY
<u>INTERLOCUTORY (VACATE PETITION)</u>				
107	WP/2286/2009 IA 1/2016(WPMP 3159/2016)(Review Petition) IA 2/2016(WPMP 3161/2016)(Stay Petition)	HARENDER PRASAD	GP FOR LAND ACQUISITION GP FOR APPEALS (R1) THE ADVOCATE GENERAL	MAHABUBNAGAR
108	WP/5689/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition) WP/957/2024 WP/5032/2024	AKA VENKATARAMANA	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R7) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R8) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	BHADRADRI KOTHAGUDEM
109	WP/957/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R7) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R8) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	BHADRADRI KOTHAGUDEM
110	WP/5032/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R7) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R8) P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	BHADRADRI KOTHAGUDEM

COURT NO. 30
THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Tuesday the 30th day of July 2024(AFTER DAILY LIST)

(DAILY LIST-1)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR EXTENSION OF TIME</u>				
111	WP/28020/2014 IA 1/2015(WPMP 18094/2015)(Extension Petition)	M V SUBBA REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION AND COMM AREA DEV (R25)	MAHABUBNAGAR
<u>FOR DISMISSAL</u>				
112	WP/3876/2006	M V HANUMANTHA RAO	GP FOR REVENUE GP FOR LAND ACQUISITION (R2)	KHAMMAM
113	WP/7197/2008 IA 1/2008(WPMP 9459/2008)(Direction Petition)	HARIJA AKKINENI	GP FOR LAND ACQUISITION PADMA RAO G S LAKKARAJU (R17)	NIZAMABAD
114	WP/10694/2009 IA 4/2009(WPMP 56048/2009)(Vacation Motion Letter) IA 2/2014(WPMP 21339/2014)(Permission Petition) IA 3/2014(WPMP 21340/2014)(Amendment Petition)	WASIM AHMED KHAN	GP FOR LAND ACQUISITION N ASHOK KUMAR (R2) SRINIVASA RAO BODDULURI (R1)	HYDERABAD
115	WP/17782/2011 IA 1/2014(WPMP 104/2014)(Vacate Stay Petition)	P RAM SHAH	GP FOR LAND ACQUISITION	HYDERABAD
116	WP/18901/2011 IA 1/2011(WPMP 22823/2011)(Fix an Early Date)	K RANGA RAO	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R14)	KARIMNAGAR
117	WP/20283/2011	C HANUMANTHA RAO	GP FOR LAND ACQUISITION GP FOR HOME (R19) R RADHA KRISHNA REDDY(SC FOR GHMC) (R20)	HYDERABAD
118	WP/24769/2011	EDDIGA VENKATAIAH	GP FOR SOCIAL WELFARE GP FOR LAND ACQUISITION (R8)	RANGA REDDY
119	WP/24780/2011	J CH Y NARASIMHAM	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV (R5) V SUDHAKAR REDDY (R7) ALLAM RAMESH (R6)	RANGA REDDY
120	WP/32399/2011	V V PRABHAKARA RAO	GP FOR REVENUE GP FOR INDUSTRIES COMMERCE (R11) M SURENDER RAO (R10) D MADHAVI (SC FOR HMDA) (R12)	MEDAK
121	WP/32585/2011 IA 1/2011(WPMP 40509/2011)(Direction Petition)	R V NAGABUSHNAM RAO	GP FOR LAND ACQUISITION	MAHABUBNAGAR
122	WP/32842/2011 IA 1/2011(WPMP 40817/2011)(Stay Petition)	GURJIT SINGH SODHI S	GP FOR CIVIL SUPPLIES	RANGA REDDY
123	WP/33360/2011 IA 1/2011(WPMP 41468/2011)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R8)	KARIMNAGAR

124	WP/3445/2012 IA 1/2012(WPMP 4306/2012)(Direction Petition)	S GANESH RAO	GP FOR LAND ACQUISITION GP FOR REVENUE (R4)	ADILABAD
125	WP/10356/2012 IA 1/2012(WPMP 13079/2012)(Direction Petition) IA 1/2013(WPMP 12134/2013)(Amendment Petition) IA 1/2014(WPMP 47672/2014)(Fix an Early Date) IA 1/2016(WPMP 34534/2016)(Implead Petition) IA 1/2017(WPMP 6550/2017)(Implead Petition) IA 2/2017(WPMP 11815/2017)(Amendment Petition)	G L V RAMANA MURTHY	GP FOR LAND ACQUISITION S RAM SHARMA (R68) S RAM SHARMA THE ADVOCATE GENERAL (R69)	HYDERABAD
126	WP/21017/2012	C YADAGIRI	GP FOR LAND ACQUISITION	RANGA REDDY
127	WP/39951/2012	NAGA PRAVEEN VANKAYALAPATI	GP FOR REVENUE VIKRAM POOSERLA (R9)	KHAMMAM
128	WP/4420/2013 IA 1/2013(WPMP 5510/2013)(Stay Petition)	P HEMACHANDRA	GP FOR LAND ACQUISITION M/S BHARADWAJ ASSOCIATES (R5)	MEDAK
129	WP/10681/2013 IA 2/2013(WPMP 27968/2013)(Fix an Early Date) WP/10695/2013	J PRABHAKAR	K RAVINDER REDDY (SC FOR GHMC) GP FOR LAND ACQUISITION (R2)	HYDERABAD
130	WP/10695/2013 IA 2/2013(WPMP 27921/2013)(Fix an Early Date)	J PRABHAKAR	K RAVINDER REDDY (SC FOR GHMC) GP FOR LAND ACQUISITION (R2)	HYDERABAD
131	WP/15709/2013 IA 1/2013(WPMP 19029/2013)(Suspension Petition)	C NAGESWARA RAO	GP FOR LAND ACQUISITION P RADHIVE REDDY (R9) THE ADVOCATE GENERAL (R7) THE ADVOCATE GENERAL (R8) M DHANANJAY REDDY (SC FOR GHMC) (R4)	RANGA REDDY
132	WP/20935/2013 IA 1/2013(WPMP 25641/2013)(Stay Petition)	AKELLA SREENIVAS RAO	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL (R36) THE ADVOCATE GENERAL (R38) CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) (R4) K RAVINDER REDDY (SC FOR GHMC) (R2)	HYDERABAD
133	WP/23687/2013 IA 1/2013(WPMP 29124/2013)(Fix an Early Date)	R R KALYAN	GP FOR LAND ACQUISITION SINGAM SRINIVASA RAO (R3)	RANGA REDDY
134	WP/23973/2013 IA 1/2013(WPMP 29470/2013)(Stay Petition) IA 1/2014(WPMP 24859/2014)(Amendment Petition)	M M FIRDOS	GP FOR REVENUE R RADHA KRISHNA REDDY(SC FOR GHMC) (R14) N ASHOK KUMAR (R4) N ASHOK KUMAR (R2) N ASHOK KUMAR (R3)	HYDERABAD
135	WP/25948/2013 IA 1/2013(WPMP 32047/2013)(Direction Petition)	G ARUN KUMAR	GP FOR LAND ACQUISITION GP FOR HOME (R31) D MADHAVI (SC FOR HMDA) (R30)	RANGA REDDY
136	WP/26674/2013 IA 1/2013(WPMP 33011/2013)(Direction Petition)	M A BASITH		HYDERABAD

	IA 4/2013(WPMP 150228/2013)(Implead Petition)			
137	WP/33853/2013 IA 1/2013(WPMP 42135/2013)(Direction Petition) IA 1/2018(L R Petition)	C NARENDER	GP FOR LAND ACQUISITION B KAVITA YADAV (R4) P GANGA RAMI REDDY (R8) B KAVITA YADAV (R5)	WARANGAL
138	WP/10238/2015 IA 1/2015(WPMP 13489/2015)(Suspension Petition) IA 1/2016(WVMP 1627/2016)(Vacate Stay Petition)	N SIVA REDDY	GP FOR CIVIL SUPPLIES	RANGA REDDY
139	WP/10274/2015 IA 1/2015(WVMP 2909/2015)(Vacate Stay Petition) IA 2/2015(WPMP 13546/2015)(Suspension Petition)	N SIVA REDDY	GP FOR CIVIL SUPPLIES	RANGA REDDY
140	WP/10424/2015 IA 1/2015(WVMP 3054/2015)(Vacate Stay Petition) IA 2/2015(WPMP 13766/2015)(Suspension Petition)	N SIVA REDDY	GP FOR CIVIL SUPPLIES	RANGA REDDY
141	WP/10607/2015 IA 1/2015(WVMP 3064/2015)(Vacate Stay Petition)	N SIVA REDDY	GP FOR CIVIL SUPPLIES	RANGA REDDY
FOR ORDERS				
142	WP/11286/2008 IA 4/2008(WPMP 57864/2008)(Vacation Motion Letter)	HARENDER PRASAD	GP FOR LAND ACQUISITION D MADHAVI (SC FOR HMDA) (R58) THE ADVOCATE GENERAL (R2)	RANGA REDDY
143	WP/15789/2009 IA 1/2013(WVMP 1402/2013)(Vacate Stay Petition)	VEDULA SRINIVAS	GP FOR LAND ACQUISITION GP FOR TRANSPORT (R16) A SAMIR KUMAR REDDY (SC FOR CGSC) A SAMIR KUMAR REDDY (SC FOR CGSC) (R15) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R17)	HYDERABAD
144	WP/8546/2010 IA 1/2010(WPMP 10997/2010)(Stay Petition)	K V BHANU PRASAD	GP FOR REVENUE L PRABHAKAR REDDY SC FOR TSIC (R15)	RANGA REDDY
145	WP/9473/2011 WP/4668/2012	V V RAMANA RAO	GP FOR LAND ACQUISITION	KARIMNAGAR
146	WP/4668/2012	V V RAMANA RAO	GP FOR LAND ACQUISITION	KARIMNAGAR
147	WP/20475/2011 IA 1/2011(WPMP 24850/2011)(Direction Petition)	S CHANDRASEKHAR	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R11) GP FOR REVENUE (R10)	ADILABAD
148	WP/15217/2012 IA 1/2012(WPMP 19623/2012)(Direction Petition) IA 4/2012(WPMP 82476/2012)(Vacation Motion Letter)	C HARI PREETH	GP FOR LAND ACQUISITION P RADHIVE REDDY (R2) KATIKA RAVINDER REDDY (R12)	HYDERABAD
149	WP/34446/2012 IA 1/2012(WPMP 43802/2012)(Direction Petition)	N ASHOK KUMAR	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIC (R132)	RANGA REDDY

	IA 1/2019(Fix an Early Date)			
150	WP/36020/2012 IA 1/2012(WPMP 45790/2012)(Direction Petition)	K VENUMADHAV	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R27)	KARIMNAGAR
151	WP/5561/2013 IA 1/2013(WPMP 6937/2013)(Direction Petition)	G RAVI MOHAN	GP FOR REVENUE R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R6)	MEDAK
152	WP/29185/2013 IA 1/2013(WPMP 36253/2013)(Direction Petition)	J ASHOK KUMAR	GP FOR REVENUE Y RAMA RAO(SC FOR HMDA) (R6)	RANGA REDDY
153	WP/25886/2015 IA 1/2015(WPMP 33614/2015)(Direction Petition)	VEDULA SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION (R33) R3UNSERVED ;,;	ADILABAD
154	WP/3777/2017 IA 1/2017(WPMP 4493/2017)(Direction Petition)	KRISHNA REDDY PUTTA	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R10) RAVI CHEEMALAPATI (R11)	NALGONDA
FINAL HEARING				
155	WP/26889/2006	A VENKATESH	GP FOR LAND ACQUISITION NANDIGAM KRISHNA RAO (R10)	WARANGAL
156	WP/27676/2008 IA 1/2008(WPMP 36264/2008)(Direction Petition)	L PRABHAKAR REDDY	GP FOR LAND ACQUISITION	NALGONDA
157	WP/29088/2008 IA 1/2008(WPMP 38013/2008)(Direction Petition)	V BRAHMAIAH CHOWDARY	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R6)	NALGONDA
158	WP/22813/2009 IA 1/2015(WPMP 6494/2015)(Fix an Early Date)	Y ASHOK RAJ	GP FOR LAND ACQUISITION MOHAMMED RAHAIL AHMED (R1)	ADILABAD
159	WP/18129/2010 IA 1/2010(WPMP 22902/2010)(Direction Petition) WP/15126/2010	ALLADI RAVINDER	GP FOR LAND ACQUISITION NANDIGAM KRISHNA RAO (R5)	KARIMNAGAR
160	WP/15126/2010 IA 1/2010(WPMP 19062/2010)(Direction Petition)	ALLADI RAVINDER	GP FOR LAND ACQUISITION NANDIGAM KRISHNA RAO (R7)	KARIMNAGAR
161	WP/19685/2010 IA 1/2010(WPMP 24950/2010)(Direction Petition)	D JAGAN MOHAN REDDY	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION (R11)	MAHABUBNAGAR
162	WP/2240/2011 IA 1/2011(WPMP 2783/2011)(Direction Petition)	K J V N PUNDAREEKAKSHUDU	GP FOR LAND ACQUISITION	KHAMMAM
163	WP/2254/2011 IA 1/2011(WPMP 2798/2011)(Direction Petition) IA 1/2018(Implead Petition)	J VENKATESWARA REDDY	GP FOR LAND ACQUISITION	WARANGAL
164	WP/2561/2011	V RAVI KIRAN RAO	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R9)	KARIMNAGAR

165	WP/2571/2011 IA 1/2011(WPMP 3181/2011)(Direction Petition) IA 1/2018(Implead Petition)	P PANDURANGA RAO	GP FOR LAND ACQUISITION GP FOR PANCHAYAT RAJ RURAL DEV (R13)	RANGA REDDY
166	WP/4250/2011 IA 1/2013(WVMP 376/2013)(Vacate Stay Petition)	B CHANDRASEN REDDY	GP FOR LAND ACQUISITION P RAVIPRASAD (R57)	MEDAK
167	WP/10599/2011 IA 1/2011(WPMP 13032/2011)(Direction Petition)	L PRABHAKAR REDDY	GP FOR LAND ACQUISITION D MADHAVI (SC FOR HMDA) (R17)	RANGA REDDY
168	WP/11495/2011 IA 2/2011(WPMP 14069/2011)(Stay Petition) IA 1/2015(WPMP 51205/2015)(Direction Petition) IA 2/2015(WPMP 51207/2015)(Implead Petition)	LAXMAN BATCHU	GP FOR LAND ACQUISITION M MADHAVA REDDY M MADHAVA REDDY (R26)	NALGONDA
169	WP/20415/2011	RAMAKRISHNA PATIVADA	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
170	WP/23578/2011 IA 1/2011(WPMP 28878/2011)(Stay Petition)	P VENKAT REDDY	GP FOR REVENUE	NIZAMABAD
171	WP/23903/2011	G ANANDAM	GP FOR LAND ACQUISITION	RANGA REDDY
172	WP/24493/2011 IA 2/2012(WPMP 25134/2012)(Fix an Early Date)	P VENUGOPAL	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR LAND ACQUISITION (R6) MOHD ZIA UL HAQ (R5) R RADHA KRISHNA REDDY(SC FOR GHMC) (R4)	HYDERABAD
173	WP/25411/2011 IA 1/2011(WPMP 31274/2011)(Direction Petition)	K VENUMADHAV	GP FOR LAND ACQUISITION	KARIMNAGAR
174	WP/34770/2011 IA 1/2012(WPMP 169/2012)(Permission Petition) IA 2/2012(WVMP 793/2012)(Vacate Stay Petition)	DAMODAR MUNDRA	GP FOR PANCHAYAT RAJ RURAL DEV SC FOR TG MPPS GPPS (R34) SC FOR TG MPPS GPPS	RANGA REDDY
175	WP/1096/2012 IA 1/2013(WVMP 378/2013)(Vacate Stay Petition) IA 1/2018(L R Petition)	R VINOD REDDY	GP FOR LAND ACQUISITION GP FOR MUNICIPAL ADMN URBAN DEV (R10) N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R9)	MEDAK
176	WP/1312/2012 IA 1/2012(WPMP 1632/2012)(Direction Petition)	N NANDA KISHORE	GP FOR LAND ACQUISITION	KHAMMAM
177	WP/1418/2012 IA 1/2012(WPMP 1764/2012)(Direction Petition)	K R PRABHAKAR	GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) (R16) GP FOR REVENUE (R15) L PRABHAKAR REDDY SC FOR TSIC (R14)	NALGONDA
178	WP/2147/2012	JAVED RAZACK	GP FOR LAND ACQUISITION G SURESH GOUD (R3) T S PRAVEEN KUMAR (R2) G SURESH GOUD (R4)	HYDERABAD
179	WP/2484/2012	R R KALYAN	GP FOR LAND ACQUISITION GP FOR REVENUE (R20) GP FOR SOCIAL WELFARE (R19)	KHAMMAM

180	WP/2977/2012	K ANOOP KUMAR	GP FOR LAND ACQUISITION GP FOR PANCHAYAT RAJ RURAL DEV (R9) GP FOR ROADS BUILDINGS (R10)	NIZAMABAD
181	WP/3148/2012 IA 1/2012(WPMP 3944/2012)(Direction Petition)	V V SATISH	GP FOR LAND ACQUISITION	KHAMMAM
182	WP/4946/2012 IA 1/2012(WPMP 6316/2012)(Direction Petition) IA 2/2012(WPMP 6317/2012)(Suspension Petition)	HARI SREEDHAR	GP FOR CIVIL SUPPLIES	KHAMMAM
183	WP/8233/2012 IA 1/2012(WPMP 10433/2012)(Direction Petition) IA 1/2013(WPMP 1506/2013)(Implead Petition)	Hanmantha Reddy(PARTY IN PERSON)	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R7) GP FOR PANCHAYAT RAJ RURAL DEV (R6) NULL	MAHABUBNAGAR
184	WP/10467/2012 IA 1/2012(WPMP 13234/2012)(Direction Petition) IA 1/2013(WPMP 17870/2013)(Direction Petition) IA 2/2013(WPMP 79805/2013)(Vacation Motion Letter)	RAJASHEKAR THALLAPALLY	GP FOR REVENUE GP FOR HOME (R14) N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R13) GP FOR IRRIGATION COMM AREA DEV (R15)	KARIMNAGAR
185	WP/12834/2012 IA 1/2012(WPMP 16045/2012)(Direction Petition) IA 1/2013(WVMP 3453/2013)(Vacate Stay Petition) IA 2/2013(WVMP 3661/2013)(Vacate Stay Petition) IA 1/2024(L R Petition)	AJGAL RAVI BABU	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV (R15) GP FOR MED HEALTH AND FAMILY WELFARE (R17) GP FOR MUNICIPAL ADMN URBAN DEV G NARENDER REDDY((SC FOR TG ZPPS) (R14) GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R16)	KARIMNAGAR
186	WP/18435/2012 IA 1/2012(WPMP 23597/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R11)	KARIMNAGAR
187	WP/18446/2012 IA 1/2012(WPMP 23614/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R8)	KARIMNAGAR
188	WP/18665/2012 IA 1/2012(WPMP 23923/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR
189	WP/18785/2012 IA 1/2012(WPMP 24075/2012)(Direction Petition)	CHALLA GUNARANJAN	Y RAVINDRA(SC FOR HUDA OUTER RING ROAD) GP FOR MUNICIPAL ADMN URBAN DEV (R18) GP FOR LAND ACQUISITION (R17)	RANGA REDDY
190	WP/18983/2012 IA 1/2012(WPMP 24328/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R55)	KARIMNAGAR
191	WP/19250/2012 IA 1/2012(WPMP 24664/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R188)	KARIMNAGAR
192	WP/19276/2012	K ASHOK REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR

	IA 1/2012(WPMP 24695/2012)(Direction Petition)		GP FOR IRRIGATION COMM AREA DEV (R7)	
193	WP/19724/2012 IA 1/2012(WPMP 25289/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R23)	KARIMNAGAR
194	WP/19748/2012 WP/16201/2007	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR LAND ACQUISITION R MANGULAL (CENTRAL GOVERNMENT COUNSEL) (R3) R MANGULAL (CENTRAL GOVERNMENT COUNSEL) (R4) P BHASKAR (R43)	KARIMNAGAR
195	WP/16201/2007	B SUDHAKAR REDDY ASSOCIATES	R MANGULAL (CENTRAL GOVERNMENT COUNSEL) GP FOR LAND ACQUISITION (R4) R S MURTHY (ADD CGSC) (R1) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R2)	KARIMNAGAR
196	WP/19749/2012 IA 1/2012(WPMP 25317/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R205)	KARIMNAGAR
197	WP/19844/2012 IA 1/2012(WPMP 25441/2012)(Direction Petition)	PALLE SRIHARINATH	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIC (R94)	MEDAK
198	WP/19963/2012 IA 1/2012(WPMP 25577/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R29)	KARIMNAGAR
199	WP/20279/2012 IA 1/2012(WPMP 26008/2012)(Direction Petition)	K ASHOK REDDY	GP FOR LAND ACQUISITION	KARIMNAGAR
200	WP/20660/2012 IA 1/2012(WPMP 26486/2012)(Direction Petition)	GUDI MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) (R6)	NALGONDA
201	WP/25806/2012 IA 1/2012(WPMP 32877/2012)(Direction Petition)	V RAGHU	GP FOR LAND ACQUISITION A K JAYAPRAKASH RAO (R6) GP FOR REVENUE (R77) GP FOR SOCIAL WELFARE (R78)	ADILABAD
202	WP/614/2015 IA 1/2015(WPMP 739/2015)(Suspension Petition)	D PRAMADA	GP FOR CIVIL SUPPLIES	MEDAK
203	WP/3348/2015 IA 1/2015(WPMP 4438/2015)(Stay Petition)	G RAJESHWAR REDDY	GP FOR CIVIL SUPPLIES A JAGAN (R7)	NALGONDA
204	WP/5289/2015 IA 1/2015(WVMP 1273/2015)(Vacate Stay Petition)	TENEPALLI NIRANJAN	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
205	WP/6795/2015 IA 1/2015(WVMP 2032/2015)(Vacate Stay Petition)	K VENUMADHAV	GP FOR CIVIL SUPPLIES A JAGAN T P ACHARYA (R24)	NIZAMABAD
206	WP/8930/2015 IA 1/2015(WVMP 2325/2015)(Vacate Stay Petition) IA 3/2015(WPMP 11765/2015)(Direction Petition)	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES	NIZAMABAD

207	WP/10537/2015 IA 1/2015(WPMP 13948/2015)(Direction Petition)	P PRABHAKAR REDDY	GP FOR CIVIL SUPPLIES	WARANGAL
208	WP/16931/2015 WP/28540/2014	T SUDHAKAR REDDY	GP FOR REVENUE D MADHAVI (SC FOR HMDA) (R161) M DURGA PRASAD (SC FOR GHMC) (R5)	RANGA REDDY
209	WP/28540/2014 IA 1/2014(WPMP 35731/2014)(Stay Petition)	B NALIN KUMAR	GP FOR REVENUE GP FOR MCPL ADMN URBAN DEV (R119) E MADAN MOHAN RAO (R118) THE ADVOCATE GENERAL (R120)	RANGA REDDY
210	WP/22484/2015 IA 1/2015(WPMP 29043/2015)(Direction Petition)	GUDI MADHUSUDHAN REDDY	GP FOR LAND ACQUISITION	ADILABAD
211	WP/33643/2015 IA 1/2015(WPMP 43371/2015)(Direction Petition)	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES	KHAMMAM
212	WP/33704/2015 IA 1/2015(WPMP 43444/2015)(Direction Petition)	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES	RANGA REDDY
213	WP/36761/2015 IA 1/2015(WPMP 47338/2015)(Direction Petition)	H V R R SWAMY	GP FOR CIVIL SUPPLIES	RANGA REDDY
214	WP/36768/2015 IA 1/2015(WPMP 47348/2015)(Stay Petition)	M ACHUTA REDDY	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
215	WP/36827/2015 IA 1/2015(WPMP 47438/2015)(Direction Petition)	K K WAGHRAY	GP FOR LAND ACQUISITION K RAVINDER REDDY (SC FOR GHMC) (R40) PRAVEEN VEERJALA (R2)	HYDERABAD
216	WP/38280/2015 IA 1/2015(WPMP 49276/2015)(Direction Petition)	D V CHALAPATHI RAO	KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) GP FOR REVENUE (R43)	WARANGAL
217	WP/40131/2015 IA 1/2015(WPMP 51798/2015)(Direction Petition) IA 1/2016(WVMP 265/2016)(Vacate Stay Petition) IA 2/2016(WVMP 728/2016)(Vacate Stay Petition) WP/40134/2015 WP/40237/2015 WP/40238/2015	PINGALI LAKSHMI	GP FOR CIVIL SUPPLIES A JAGAN T P ACHARYA (R8)	WARANGAL
218	WP/40134/2015 IA 1/2016(WVMP 248/2016)(Vacate Stay Petition) IA 2/2016(WVMP 750/2016)(Vacate Stay Petition)	S RAHUL REDDY	GP FOR CIVIL SUPPLIES A JAGAN A JAGAN (R15)	WARANGAL
219	WP/40237/2015 IA 1/2016(WVMP 157/2016)(Vacate Stay Petition) IA 2/2016(WVMP 699/2016)(Vacate Stay Petition)	PINGALI LAKSHMI	GP FOR CIVIL SUPPLIES A JAGAN A JAGAN (R13)	WARANGAL
220	WP/40238/2015	S RAHUL REDDY	GP FOR CIVIL SUPPLIES	WARANGAL

IA 1/2016(WVMP
187/2016)(Vacate Stay
Petition)
IA 2/2016(WVMP
595/2016)(Vacate Stay
Petition)

A JAGAN (R12)
A JAGAN

221	WP/40133/2015	S RAHUL REDDY	GP FOR CIVIL SUPPLIES (AP) A JAGAN (R34)	WARANGAL
222	WP/12515/2019 IA 1/2019(Direction Petition)	GANTA RAMAKRISHNA	GP FOR REVENUE P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R1) ::	KARIMNAGAR

ADVANCE FINAL HEARING LIST WILL BE TAKEN UP AFTER DAILY LIST-1.

COURT NO. 30**THE HONOURABLE SRI JUSTICE K. SARATH****To be heard on Tuesday the 30th day of July 2024(ADVANCE LIST)****(DAILY LIST -2)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING				
223	WP/21888/2012 IA 1/2012(WPMP 28052/2012)(Direction Petition)	G MALOJI RAO	GP FOR REVENUE R RADHA KRISHNA REDDY(SC FOR GHMC) (R6) GP FOR LAND ACQUISITION (R5)	HYDERABAD
224	WP/25898/2012 IA 1/2012(WPMP 33002/2012)(Direction Petition) IA 4/2012(WVMP 174003/2012)(Vacate Stay Petition) IA 5/2012(WVMP 204158/2012)(Vacate Stay Petition)	V MANOHAR RAO	GP FOR LAND ACQUISITION GP FOR FORESTS	ADILABAD
225	WP/26143/2012 IA 1/2012(WPMP 33305/2012)(Direction Petition) WP/18765/2012 WP/18785/2012	CHALLA GUNARANJAN	GP FOR LAND ACQUISITION GP FOR MUNICIPAL ADMN URBAN DEV (R10) E MADAN MOHAN RAO (R9)	RANGA REDDY
226	WP/37570/2012	N M KRISHNAIAH	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIIIC (R37)	RANGA REDDY
227	WP/39380/2012 IA 1/2012(WPMP 50002/2012)(Direction Petition)	M SATISH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY((SC FOR TG ZPPS) (R27)	RANGA REDDY
228	WP/40322/2012 IA 1/2012(WPMP 51157/2012)(Suspension Petition)	K VENKATESH GUPTA	GP FOR PANCHAYAT RAJ RURAL DEV	MAHABUBNAGAR
229	WP/40364/2012 IA 1/2012(WPMP 51212/2012)(Direction Petition)	M/S INDUS LAW FIRM	GP FOR REVENUE GP FOR LAND ACQUISITION (R4)	NIZAMABAD
230	WP/40578/2012	G V L MURHTY	GP FOR LAND ACQUISITION K UDAYA SRI (R3)	WARANGAL
231	WP/173/2013	CHETLURU SREENIVAS	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R41)	RANGA REDDY
232	WP/442/2013 IA 1/2013(WPMP 550/2013)(Direction Petition) IA 2/2013(WVMP 877/2013)(Vacate Stay Petition)	V RAVI KIRAN RAO	GP FOR CIVIL SUPPLIES	KARIMNAGAR
233	WP/1608/2013 IA 1/2013(WVMP 1050/2013)(Vacate Stay Petition)	S SURENDER REDDY	GP FOR CIVIL SUPPLIES	ADILABAD
234	WP/3127/2013 IA 1/2013(WPMP 3849/2013)(Direction Petition)	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE	KARIMNAGAR
235	WP/4738/2013 IA 1/2013(WPMP 5918/2013)(Direction Petition)	P RAM SHAH	GP FOR LAND ACQUISITION	HYDERABAD

236	WP/4960/2013 IA 1/2013(WVMP 1388/2013)(Vacate Stay Petition)	T SRUJAN KUMAR REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R24) GP FOR SOCIAL WELFARE (R25)	ADILABAD
237	WP/5380/2013 IA 1/2013(WVMP 1390/2013)(Vacate Stay Petition)	S CHANDRASEKHAR	GP FOR CIVIL SUPPLIES	ADILABAD
238	WP/9958/2013 IA 1/2013(WPMP 12402/2013)(Direction Petition)	BABUJI TENNETI	GP FOR LAND ACQUISITION	KHAMMAM
239	WP/10905/2013 IA 1/2013(WPMP 13488/2013)(Direction Petition)	J VENKATESWARA REDDY	GP FOR REVENUE (R36) GP FOR ROADS BUILDINGS (R37)	WARANGAL
240	WP/15970/2013	K V RAJASREE	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
241	WP/17559/2013 IA 1/2013(WPMP 21359/2013)(Direction Petition)	M A BASITH	GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY
242	WP/29874/2013 IA 1/2013(WPMP 37085/2013)(Direction Petition)	VENKATESHWAR VARANASI	GP FOR LAND ACQUISITION J PRABHAKAR (R57)	KARIMNAGAR
243	WP/30443/2013 IA 1/2013(WPMP 37793/2013)(Direction Petition) IA 2/2013(WPMP 37794/2013)(Direction Petition) IA 1/2015(WVMP 58913/2015)(Vacate Stay Petition)	MOHAMMED IMRAN KHAN	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R5) K VIVEK REDDY	HYDERABAD
244	WP/30958/2013 IA 1/2013(WVMP 3836/2013)(Vacate Stay Petition)	K RAJI REDDY	GP FOR CIVIL SUPPLIES	MEDAK
245	WP/31085/2013 IA 1/2013(WPMP 38602/2013)(Direction Petition) WP/20225/2013	T RATAN SINGH	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL (R16) M DHANANJAY REDDY (SC FOR GHMC) (R5)	RANGA REDDY
246	WP/31509/2013 IA 1/2013(WPMP 39144/2013)(Direction Petition)	MOHD MOIN AHMED QUADRI	GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) (R12)	MEDAK
247	WP/31769/2013 IA 1/2013(WPMP 39480/2013)(Stay Petition) WP/31264/2013	M VIGNESWAR REDDY	GP FOR CIVIL SUPPLIES	RANGA REDDY
248	WP/66/2014 IA 1/2014(WPMP 77/2014)(Direction Petition)	M R TAGORE	GP FOR REVENUE GP FOR LAND ACQUISITION (R8)	MEDAK

249	WP/369/2014 IA 1/2014(WPMP 420/2014)(Direction Petition) IA 2/2014(WPMP 421/2014)(Stay Petition) IA 3/2014(WVMP 458/2014)(Vacate Stay Petition) IA 7/2014(WPMP 3736/2014)(Extension Petition) IA 1/2015(WPMP 27826/2015)(Extension Petition) IA 1/2021(Extension Petition)	D B CHAITANYA	GP FOR LAND ACQUISITION	MEDAK
250	WP/462/2014 IA 1/2014(WPMP 520/2014)(Suspension Petition) IA 4/2014(WPMP 2439/2014)(Vacation Motion Letter)	M DAMODAR REDDY	GP FOR CIVIL SUPPLIES	MAHABUBNAGAR
251	WP/1400/2014 IA 1/2014(WPMP 1664/2014)(Direction Petition) IA 1/2016(WPMP 12930/2016)(Direction Petition)	V RAVINDER RAO	GP FOR LAND ACQUISITION	ADILABAD
252	WP/1759/2014 IA 1/2014(WPMP 2107/2014)(Direction Petition)	CH DHANAMJAYA	GP FOR LAND ACQUISITION	NIZAMABAD
253	WP/4869/2014 IA 1/2014(WPMP 6039/2014)(Direction Petition) WP/4237/2014	SHARAD SANGHI	GP FOR MUNICIPAL ADMN URBAN DEV	HYDERABAD
254	WP/6110/2014 IA 1/2014(WPMP 7594/2014)(Fix an Early Date)	K JAMALI	GP FOR MUNICIPAL ADMN URBAN DEV MOHD SHUJAUDDIN (R40)	HYDERABAD
255	WP/8938/2014 IA 1/2014(WPMP 11171/2014)(Direction Petition)	VANI KANDARPA	GP FOR LAND ACQUISITION GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R18) G MADHUSUDHAN REDDY (R19)	HYDERABAD
256	WP/13179/2014 IA 1/2014(WPMP 16509/2014)(Stay Petition)	JOGINIPALLY SAI KRISHNA	GP FOR LAND ACQUISITION	ADILABAD
257	WP/14015/2014 IA 1/2014(WPMP 17480/2014)(Direction Petition)	D MADHAVA RAO	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV (R26)	NIZAMABAD
258	WP/20664/2014 IA 1/2014(WPMP 25907/2014)(Direction Petition)	AMBEDKAR DUNNA	GP FOR LAND ACQUISITION K JAYASREE (R5)	RANGA REDDY
259	WP/26562/2014 IA 1/2014(WPMP 33213/2014)(Direction Petition) IA 2/2014(WPMP 35161/2014)(Miscellaneous Petition)	S VANI	GP FOR HOME	RANGA REDDY
260	WP/34608/2014 IA 1/2014(WPMP 43291/2014)(Direction Petition) WP/1311/2011	SYED JAMEEL AHMED	C DAMODAR REDDY(SC FOR GHMC) (R11) GP FOR MCPL ADMN URBAN DEV (R12) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	HYDERABAD

261	WP/35292/2014 IA 1/2014(WPMP 44145/2014)(Stay Petition) IA 3/2014(WPMP 48284/2014)(Permission Petition) IA 4/2014(WPMP 51318/2014)(Direction Petition) IA 1/2015(WPMP 5697/2015)(Permission Petition)	A CHANDRAIH NAIDU	GP FOR LAND ACQUISITION K VIVEK REDDY (R51) THE ADVOCATE GENERAL (R52)	HYDERABAD
262	WP/36340/2014 IA 1/2014(WPMP 45489/2014)(Direction Petition)	SRINIVAS AMBATI	GP FOR LAND ACQUISITION GP FOR REVENUE (R11)	KARIMNAGAR
263	WP/37373/2014 IA 1/2014(WPMP 46782/2014)(Direction Petition) IA 1/2016(WPMP 34574/2016)(Miscellaneous Petition) IA 2/2016(WPMP 39926/2016)(Additional Material Petition) IA 1/2017(WPMP 11084/2017)(Additional Material Petition)	O MANOHER REDDY	GP FOR LAND ACQUISITION GP FOR HOME (R27)	MAHABUBNAGAR
264	WP/37504/2014 IA 1/2014(WPMP 46940/2014)(Suspension Petition)	SRINIVASA RAO BODDULURI	GP FOR MINES AND GEOLOGY (R10) GP FOR REVENUE (R9)	KHAMMAM
265	WP/37505/2014 IA 1/2014(WPMP 46941/2014)(Suspension Petition)	SRINIVASA RAO BODDULURI	GP FOR REVENUE (R3) GP FOR MINES AND GEOLOGY (R2)	KHAMMAM
266	WP/37597/2014 IA 1/2014(WPMP 47045/2014)(Stay Petition)	M V HANUMANTHA RAO	GP FOR CIVIL SUPPLIES	KHAMMAM
267	WP/38094/2014 IA 1/2014(WPMP 47642/2014)(Direction Petition)	O MANOHER REDDY	GP FOR REVENUE	HYDERABAD
268	WP/587/2015 IA 1/2015(WPMP 705/2015)(Direction Petition)	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES	NALGONDA
269	WP/26528/2015 IA 1/2015(WVMP 3518/2015)(Vacate Stay Petition)	K SRINIVAS	GP FOR CIVIL SUPPLIES	KARIMNAGAR
270	WP/26549/2015 IA 1/2015(WVMP 4137/2015)(Vacate Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR CIVIL SUPPLIES	ADILABAD
271	WP/27057/2015 IA 1/2015(WPMP 35117/2015)(Suspension Petition)	H V R R SWAMY	GP FOR CIVIL SUPPLIES	RANGA REDDY
272	WP/38573/2015 IA 1/2016(WVMP 1271/2016)(Vacate Stay Petition)	BABUJI TENNETI	GP FOR CIVIL SUPPLIES	NIZAMABAD
273	WP/39542/2015 IA 1/2015(WPMP 51001/2015)(Direction Petition)	H V R R SWAMY	GP FOR CIVIL SUPPLIES	KHAMMAM

274	WP/40669/2015 IA 1/2016(WVMP 159/2016)(Vacate Stay Petition) IA 2/2016(WVMP 796/2016)(Vacate Stay Petition)	A PRABHAKAR RAO	GP FOR CIVIL SUPPLIES A JAGAN A JAGAN (R32)	WARANGAL
275	WP/40678/2015 IA 1/2016(WVMP 156/2016)(Vacate Stay Petition) IA 2/2016(WVMP 742/2016)(Vacate Stay Petition)	A PRABHAKAR RAO	GP FOR CIVIL SUPPLIES A JAGAN A JAGAN (R69)	WARANGAL
276	WP/40685/2015 IA 1/2016(WVMP 154/2016)(Vacate Stay Petition) IA 2/2016(WVMP 798/2016)(Vacate Stay Petition)	A PRABHAKAR RAO	GP FOR CIVIL SUPPLIES A JAGAN S DURGA PRASAD (R38) A JAGAN (R37)	WARANGAL
277	WP/41822/2015 IA 1/2016(WVMP 865/2016)(Vacate Stay Petition)	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES	KHAMMAM
278	WP/43107/2015 IA 1/2015(WPMP 55562/2015)(Stay Petition) WP/42964/2015	M K RAJ KUMAR	GP FOR LAND ACQUISITION	KHAMMAM
279	WP/2108/2016 IA 1/2016(WPMP 2676/2016)(Injunction Petition)	D RAVISHANKAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R32) P S P SURESH KUMAR (R31) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R30) CONNECTED WP"S 38236/16,40929/16,43795/16,45548/16	RANGA REDDY
280	WP/2251/2016 IA 1/2016(WPMP 2850/2016)(Direction Petition)	D NARSIMULU	GP FOR PANCHAYAT RAJ RURAL DEV	KARIMNAGAR
281	WP/2288/2016 IA 1/2016(WPMP 2900/2016)(Direction Petition)	SAI GANGADHAR CHAMARTY	GP FOR REVENUE P BHANU PRAKASH (R13) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R3)	NALGONDA
282	WP/3170/2016 IA 1/2016(WPMP 4033/2016)(Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR CIVIL SUPPLIES	HYDERABAD
283	WP/3178/2016 IA 1/2016(WPMP 4041/2016)(Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR CIVIL SUPPLIES	HYDERABAD
284	WP/3189/2016 IA 1/2016(WPMP 4052/2016)(Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR CIVIL SUPPLIES	HYDERABAD
285	WP/5467/2016 IA 1/2016(WPMP 6953/2016)(Direction Petition)	N HARI PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV B JAGAN MADHAVA RAO (R13)	KARIMNAGAR
286	WP/8361/2016	M RAJAMALLA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R20)	KARIMNAGAR

287	WP/9922/2016 IA 1/2016(WPMP 12537/2016)(Direction Petition) IA 2/2016(WPMP 13962/2016)(Implead Petition) WP/9755/2016	VIJAY B PAROPAKARI	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R20) KIRAN PALAKURTHI (R21) KIRAN PALAKURTHI	RANGA REDDY
288	WP/9755/2016 IA 1/2016(WPMP 12328/2016)(Direction Petition) IA 2/2016(WPMP 13983/2016)(Implead Petition)	VIJAY B PAROPAKARI	GP FOR PANCHAYAT RAJ RURAL DEV RAMESH BABU VISHWANATH (R48) KIRAN PALAKURTHI G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R47)	RANGA REDDY
289	WP/9927/2016 IA 1/2016(WPMP 12544/2016)(Direction Petition)	K RAVIKANTH	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R23) GADDAM SRINIVAS (R24)	RANGA REDDY
290	WP/10023/2016 IA 1/2016(WPMP 12664/2016)(Direction Petition)	P SAJAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	KARIMNAGAR
291	WP/10155/2016 IA 1/2016(WPMP 12809/2016)(Direction Petition)	K RAJANNA	GP FOR PANCHAYAT RAJ RURAL DEV T SURYA SATISH (R87) GP FOR IRR AND COMM AREA DEV (R88) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R85) THE ADVOCATE GENERAL (R86)	KARIMNAGAR
292	WP/13009/2016 IA 1/2016(WPMP 16290/2016)(Direction Petition)	SRINIVASA RAO BODDULURI	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R38)	KARIMNAGAR
293	WP/13232/2016 IA 1/2016(WPMP 16552/2016)(Direction Petition)	A PRABHAKAR RAO	GP FOR HOUSING (R27) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	RANGA REDDY
294	WP/25802/2016 IA 1/2016(WPMP 31889/2016)(Injunction Petition)	D RAVISHANKAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY((SC FOR TG ZPPS) (R5) KANDI RAMCHANDRA REDDY (R8) GP FOR REVENUE (R6) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7)	RANGA REDDY
295	WP/8216/2017 IA 1/2017(WPMP 10144/2017)(Direction Petition)	THOTA VANALATHA REDDY	GP FOR REVENUE GP FOR IRR AND COMM AREA DEV (R27)	MAHABUBNAGAR
296	WP/31499/2017 IA 1/2017(WPMP 39225/2017)(Direction Petition)	M V SUBBA REDDY	GP FOR LAND ACQUISITION MADISHETTY RAMU (R2)	MAHABUBNAGAR
297	WP/34333/2017 IA 1/2017(WPMP 42692/2017)(Direction Petition)	NAMBI KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV	MAHABUBNAGAR
298	WP/2825/2018 IA 1/2018(Direction Petition) IA 2/2018(Vacate Stay Petition)	M A K MUKHEED	GP FOR PANCHAYAT RAJ RURAL DEV FARHAN AZAM KHAN (R5) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R4)	MEDAK
299	WP/23309/2018 IA 1/2018(Direction Petition)	G MALOJI RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R5) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R3)	NALGONDA

300	WP/39940/2018 IA 1/2018(Direction Petition)	S SATYANARAYANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV (R3) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2)	NALGONDA
301	WP/42119/2018 IA 1/2018(Suspension Petition) IA 2/2020(Additional Material Petition) IA 3/2020(Amendment Petition) IA 1/2022(Direction Petition)	V RAVI KIRAN RAO	GP FOR REVENUE GP FOR LAND ACQUISITION (R6) GP FOR IRRRI AND COMM AREA DEV (R2) R3 UNSERVED	NIZAMABAD
302	WP/45567/2018 IA 1/2018(Direction Petition)	S ASHOK ANAND KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R3) D MADHAVI (SC FOR HMDA) (R2) R4 R5 R6 R7 R8 R9 R10 UNSERVED ,::	RANGA REDDY
303	WP/7926/2019	V V NARASIMHA RAO	GP FOR REVENUE GP FOR LAND ACQUISITION (R2)	MAHABUBNAGAR
304	WP/20143/2019 IA 1/2019(Direction Petition) IA 1/2024(Fix an Early Date)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	KARIMNAGAR
305	WP/17836/2020 IA 1/2020(Direction Petition) IA 1/2021(Vacate Stay Petition) IA 1/2023(Direction Petition) IA 1/2024(Fix an Early Date)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES	RANGA REDDY
306	WP/21241/2020 IA 1/2020(Direction Petition) IA 1/2024(Fix an Early Date)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	RANGA REDDY
307	WP/11778/2022 IA 1/2022(Direction Petition)	P RAMA SHARANA SHARMA	GP FOR LAND ACQUISITION	KHAMMAM
308	WP/9703/2023 IA 1/2023(Direction Petition)	MOHAMMED ZUBAIR AKRAM	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2)	MEDCHAL- MALKAJGIRI
309	WP/17180/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 1/2024(Amendment Petition) IA 2/2024(Direction Petition)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	SANGAREDDY
310	WP/19453/2023 IA 1/2023(Direction Petition)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	SANGAREDDY
311	WP/28563/2023 IA 1/2023(Direction Petition) IA 1/2024(Fix an Early Date)	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	SANGAREDDY